GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA STARRED QUESTION NO. 373 ANSWERED ON 29/03/2022

IMPLEMENTATION OF PMAY-G

*373. SHRIMATI BHAVANA PUNDALIKRAO GAWALI: SHRI KRUPAL BALAJI TUMANE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the main features and objectives of the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G);
- (b) whether the targets of Housing for all by 2022 have been achieved;
- (c) if so, the details thereof and if not, the reasons therefor, State-wise;
- (d) the details of the targets fixed for construction of houses in the country under the said yojana during the last three years and the current year; and
- (e) the details of the steps being taken by the Government to complete the pending projects under the said yojana?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *373 TO BE ANSWERED ON 29.03.2022 REGARDING "IMPLEMENTATION OF PMAY-G"

- (a) In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses by March, 2024, which has the following main features:
 - i. Identification of beneficiaries based on the housing deprivation parameters under Socio Economic Caste Census (SECC) 2011 & Awaas+ survey 2018
 - ii. Financial assistance of Rs.1.20 lakh in plain areas and Rs.1.30 lakhs in IAP districts & other areas
- iii. Additional assistance of Rs.12,000/- for construction of toilets through convergence with Swacch Bharat Mission, etc..
- iv. Additional support of unskilled wages of 90/95 person days in convergence with MGNREGS.
- v. Transferring the funds to the beneficiaries through DBT (Direct Benefit Transfer) mode.
- vi. Evidence based monitoring of construction of house through uploading of geo-tagged photographs with time and date at each stage of house construction.
- vii. Micro-monitoring of the Scheme through dashboard.
- (b) & (c) As on 23rd March 2022, out of the overall target of 2.95 crore houses, the target of 2.60 crore houses have already been allocated to States/Union Territories (UTs) against which 2.28 crore houses have been sanctioned to beneficiaries and 1.76 crore houses have been completed. The State/UT wise details are given in **Annexure-I**. The timeline for completion of PMAY-G has been extended to March 2024.

The construction of houses has got delayed due to COVID-19 induced restrictions, delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/ Assembly/ Panchayat elections and unavailability of building materials.

(d) The targets allocated, sanctioned and houses constructed (as on 23.03.2022) under PMAY-G during the last three years and the current year are given as under:

Financial	Targets allocated by	Houses sanctioned	Houses
Year	the Ministry	by States	completed
2018-19	25,13,662	23,77,516	44,72,403
2019-20	58,62,199	46,97,491	21,28,854
2020-21	43,69,690	49,88,280	33,99,511
2021-22	59,13,357	37,89,915	37,87,201
Total	1,86,58,908	1,58,53,202	1,37,87,969

- (e) The Ministry is taking the following initiatives to ensure timely completion of the houses under PMAY-G:
 - i. Regular review of progress at the level of Ministry
 - ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme
- iii. Timely allocation of targets to the States/UTs and release of adequate funds
- iv. Regular follow ups with the State for release of central and state share and provision of land to landless beneficiaries in rural areas.

ANNEXURE REFERRED IN STATEMENT IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. *373 TO BE ANSWERED ON 29.03.2022 REGARDING "IMPLEMENTATION OF PMAY-G"

State/UT wise Details of PMAY-G houses allocated, sanctioned and completed as on 23^{rd} March, 2022

S.	Name of the State/UT	Targets allocated by		Houses Completed
No.		the Ministry	by the States/UTs	
1	ARUNACHAL PRADESH	41,596	·	
2	ASSAM	15,81,833		
	BIHAR	38,83,611	36,11,335	
4	CHHATTISGARH	10,97,150		
5	GOA	1,707		
6	GUJARAT	4,49,167		
7	HARYANA	30,789	·	
8	HIMACHAL PRADESH	15,483	14,615	
9	JAMMU AND KASHMIR	2,01,633		
	JHARKHAND	16,03,400	15,83,754	10,92,037
	KERALA	42,212	32,986	19,642
12	MADHYA PRADESH	30,38,116	30,17,713	23,89,877
13	MAHARASHTRA	15,05,983	10,62,985	7,84,325
14	MANIPUR	46,166	34,965	14,058
15	MEGHALAYA	81,677	61,371	27,583
16	MIZORAM	20,518	13,532	5,510
17	NAGALAND	25,074	16,635	4,239
18	ODISHA	26,95,837	18,37,237	16,82,086
19	PUNJAB	41,117	35,622	23,077
20	RAJASTHAN	17,32,059	17,21,996	12,49,221
21	SIKKIM	1,409	1,360	1,070
22	TAMIL NADU	8,17,439	7,42,549	3,34,097
23	TRIPURA	2,13,740	2,05,617	47,116
24	UTTAR PRADESH	26,15,951	26,09,582	24,97,137
25	UTTARAKHAND	29,138	28,014	14,066
26	WEST BENGAL	37,99,505	34,64,205	31,69,631
27	ANDAMAN & NICOBAR	1,337	1,355	1,021
	DADRA & NAGAR HAVELI	6,831	5,666	1,944
28	AND DAMAN & DIU			
29	LAKSHADWEEP	53	53	44
30	PUDUCHERRY	0	0	0
31	ANDHRA PRADESH	2,56,270	67,819	46,708
	KARNATAKA	1,66,355		
33	TELANGANA	0	_	0
34	LADAKH	1,992	1,893	1,428
	Total	2,60,45,148		
